

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

MISC. APPLICATION IN DISPOSED OF CASES
NO. 57 OF 2025

IN
O.A. NO. 613 OF 2022

IN THE MATTER OF:
RAM MILAN SAHANI

.....APPLICANT

VERSUS

STATE OF U.P. & ORS.

.....RESPONDENTS

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NEW DELHI

DATED: 16 .03.2026



(PRADEEP MISRA & DALEEP DHYANI)

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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ADDITIONAL AFFIDAVIT ON BEHALF OF UTTAR PRADESH
POLLUTION CONTROL BOARD

I Ashutosh Chauhan S/o. Late Mr. Ratan Singh Chauhan, aged about 46 years, Regional Officer, Uttar Pradesh Pollution Control Board, Gorakhpur, U.P. do hereby solemnly affirm and declare as under:

1. That I in the above noted capacity, am well conversant with the facts and records of the present case, hence am competent to swear this affidavit.
2. That the status of various Composting Pits a well as material recovery plan installed by Gorakhpur Nagar Nigam are as follows:

| Sr. No. | Facilities | Status of EC | Status of CTE | Status of CTO |
|---------|------------|--------------|---------------|---------------|
| | | | | |

Girjesh Kumar Gupta
NOTARY
GORAKHPUR



| Pit-based Composting – 215 TPD of wet waste. | | | | |
|--|--|-----------------|----------------|---------|
| | Bandhu Singh Nagar | Not Required | Not Applied | No |
| | Basantpur | Not Required | Not Applied | No |
| | Civil Line Dwitiya | Not Required | Not Applied | No |
| | Netaji Subhash Chandra Bos Nagar | Not Required | Not Applied | No |
| A | Betiyahata | Not Required | Not Applied | No |
| | Civil Line Pratham | Not Required | Not Applied | No |
| | Madhav Nagar | Not Required | Not Applied | No |
| | Giridharganj | Not Required | Not Applied | No |
| | Raptinagar | Not Required | Not Applied | No |
| | Civil Line Dwitiya | Not Required | Not Applied | No |
| | Gopalpur | Not Required | Not Applied | No |
| | Kanha Upvan Nagar | Not Required | Not Applied | No |
| Material Recovery Plant (MRF Centre) | | | | |
| | Material Recovery Facility Neta Ji | Not Required | Not Applied | Granted |



Girijesh Kumar Gupta
NOTARY
GORAKHPUR

| | | | | |
|---|--|--------------|-------------|-------------|
| | Subash Chandra Bose, BilandpurKhatta | | | |
| B | Material Recovery Facility, Ward No-38, Kanha Upwan. | Not Required | Not Applied | Applied |
| | Material Recovery Facility, BRD Medical College | Not Required | Not Applied | Applied |
| | Material Recovery Facility, Lal Diggi | Not Required | Not Applied | Granted |
| | Material Recovery Facility Bhairopur | Not Required | Not Applied | Granted |
| C | 500 TPD waste-to-charcoal plant at Vill – Suthani. | Not Required | Granted | Not Applied |
| D | 200 TPD capacity Bio-CNG plant in Vill – Suthani. | Not Required | Granted | Not Applied |



3. That Nagar Nigam, Gorakhpur has been identified suitable land for the development of Sanitary Landfill. A Detailed Project Report (DPR) for the construction of the Sanitary Landfill has been prepared and based on the DPR, Nagar Nigam, Gorakhpur has initiated further statutory procedures and floated a tender for the engagement of consultant to undertake the Environmental Clearance (EC) and

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Environmental Impact Assessment (EIA) studies for the construction of sanitary landfill.

The above facts are being placed for kind consideration of this Hon'ble Tribunal.

[Signature]
DEPONENT

VERIFICATION:

Verified at Gorakhpur on this the day 15th of March, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

[Signature]
DEPONENT

I identified the initials of Ashutosh Chauhan, deponent before me
Self At



467/26
Solemnly affirmed before me on
at 12/3/26 by Shri Ashutosh Chauhan
no deponent who is identified by me
I have satisfied myself regarding the deponent
that he is

15/3/26
RN UP 2989/88

[Signature] 15/3/26
Girijesh Kumar Gupta
NOTARY
GORAKHPUR